

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES

LOK SABHA

**UNSTARRED QUESTION No.442
TO BE ANSWERED ON 26.04.2016**

Streamlining/Revival of CPSEs

442. SHRI DUSHYANT SINGH:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Department of Public Enterprises has issued guidelines for streamlining the mechanism of revival and restructuring of Central Public Sector Enterprises (CPSEs);
- (b) if so, the details thereof along with the list of PSUs which have been categorized under different categories like sick, incipient sick and weak CPSEs;
- (c) the key features of the revival and restructuring plan as envisaged in the guidelines; and
- (d) the present status of the implementation of these guidelines by the respective Ministries/Departments of the CPSEs?

ANSWER

**THE MINISTER OF STATE FOR HEAVY INDUSTRIES & PUBLIC ENTERPRISES
(SHRI G.M.SIDDESHWARA)**

(a): Yes, Madam. Department of Public Enterprises has issued the guidelines on 29.10.2015.

(b) to (d): As per the guidelines, the responsibility for addressing the sickness of Central Public Sector Enterprises (CPSEs) lies with the concerned administrative Ministries/ Departments. The administrative Ministries/ Departments monitor the sickness of CPSEs and identify the sick/incipient sick/weak CPSEs functioning under their control based on the performance and take timely redressal measures.

The concerned administrative Ministries/Departments formulate revival/restructuring plans for such CPSEs on a case-to-case basis and after obtaining the approval of competent authority implement the plan.

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